

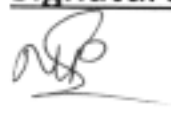


National Company Law Tribunal

Allahabad Bench

CP No. 121/ND/2012

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.02.2018

NAME OF THE COMPANY: M/s. SHARDUL VIKRAM GUPTA V/S Bihari Samachar Patra
SECTION OF THE COMPANIES ACT/ I & B CODE: 397/398 of the Companies act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Nidhi Singh	Adv.	Ret.	
2.	Smriti Jaiswal	Adv.	Ret. Lower	
3.	Ashish Kr. Sriv.	Adv.	Resp.	

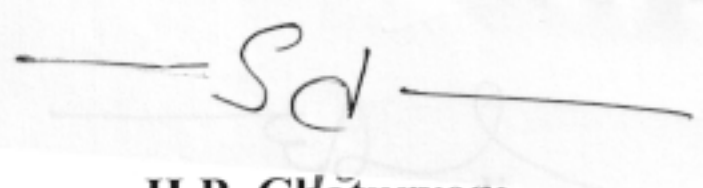
C.P. No.121/ND/2012

Parties are represented by their respective counsels.

The matter to be listed on 26th March, 2018.

Date: 26/02/2018

Typed by
Jyoti
(Stenographer)


H.P. Chaturvedi,
Member(Judicial)